

Name of the Corporate Debtor: **VIKAS WSP LIMITED**; Date of Commencement of CIRP: **02.02.2022**; List as on **16.02.2022**
Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

| Sl No. | Name of Creditor | Date of Claim received | | Details of Claims Admitted | | | | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of Claim under Verification | Remarks, if any |
|--------|----------------------|------------------------|-------------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---------------------|
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security/interest | Amount covered by guarantee | | | | | | | |
| 1 | Union Bank of India | 15-02-2022 | 984,803,954.17 | 984,803,954.17 | SECURED | 984,803,954.17 | 984,803,954.17 | N/A | 39.85 | NIL | N/A | N/A | 0 | |
| 2 | PUNJAB NATIONAL BANK | 16-02-2022 | 280,920,488.40 | 84,432,414.08 | SECURED | 84,432,414.08 | 84,432,414.08 | N/A | 3.42 | NIL | 295,074.32 | 196,488,074.32 | | MAIL SENT ON 22 FEB |
| 3 | Bank of India | 16-02-2022 | 1,402,020,501.00 | 1,402,020,501.00 | SECURED | 1,402,020,501.00 | 1,402,020,501.00 | N/A | 56.73 | NIL | N/A | N/A | 0.00 | |
| | TOTAL | | 2,667,744,943.57 | 2,471,256,869.25 | | 2,471,256,869.25 | 2,471,256,869.25 | | 100.00 | 0 | N/A | 296074.32 | 196488074.32 | |

Note: List of creditors is subject to revision/further verification on subsequent receipt of further

Note: 1 Details of Security Interest on pari passu basis between banks

5.No. Particulars

- Hypothecation/first charge on stocks of raw materials, work in progress, finished goods of guar, stores & spares, packing material and hypothecation/assignment of book debts on pari passu basis.
- Demand bills accompanied with Invoices and bills of lading, evidencing shipment of goods drawn on foreign buyers against confirmed orders/irrevocable LCs and other export documents required as per order.
- 1st Pari Passu charge over land and building situated at Plot No:SP-241, Udyog Vihar, Sri Ganganagar in the name of the company.
- 1st Pari Passu charge over land and building situated at Plot No:B-86, Udyog Vihar, Sri Ganganagar in the name of the company.
- 1st Pari Passu charge over land and building situated at Plot No:B-87, Udyog Vihar, Sri Ganganagar in the name of the company.
- 1st Pari Passu charge over Plant Machinery situated at Plot No:SP-241, and B-86 & B-87

Security Exclusively available With Punjab National Bank

- 1,69,36,900 shares of Promoter Director Late Shri B.D. Agarwal are also pledged with PNB, Leader Bank

Collateral Security: Exclusively available With Punjab National Bank

- G-1-237 (Industrial Area), Udyog Vihar, Sri Ganganagar, Rajasthan, Owned by M/S. Vikas WSP Ltd.
- E-90 (Industrial Area), Udyog Vihar, Sri Ganganagar, Rajasthan, Owned by M/S. Vikas WSP Ltd.
- B-85 (Residential), Udyog Vihar, Sri Ganganagar, Rajasthan, Owned by M/S. Vikas WSP Ltd.

Collateral Security: Exclusively available to Punjab National Bank

- Industrial land and buildings at Plot No. 88 & 89 RICO Industrial Area, Udyog Vihar, Sri Ganganagar in the name of Vikas WSP Limited
- Plant and machinery at Plot No. 88 & 89
- Industrial land and building at Plot No. 5P -82, IGC Khara, Bikaner in the name of Vikas WSP Limited
- Plot No. E-255 to 257 Udyog Vihar, Agro Food Park, RICO, Sri Ganganagar in the name of Vikas WSP Limited
- Commercial plot at Square No. 23 Killa No. 23, 24 & 25 Chak 16 ML, Near RICO By pass, Sri Ganganagar in the name of Smt. Binla Devi
- Industrial Plot F-92, Industrial Area, Udyog Vihar, RICO Phase-1st Hanumangarh Road Sri Ganganagar in the name of Vikas WSP Limited

For Working Capital availed by M/S. Vikas WSP Limited - Deeds & Agreements

- Copy of Board Resolution dated 04. 08. 2013
- Copy of Working Capital Consortium Agreement dated 05.08.2013
- Copy of Joint Deed of Hypothecation dated 05.08.2013
- Copy of Inter-5e Agreement dated 05.08.2013
- Copy of Letter of Authority of Member Banks Including Bank of India dated 05.08.2013
- Copy of letter of borrow to create Pari passu charges on fixed assets dated 05.08.2013
- Copy of deed of guarantee dated 05.08.2013
- Letter of undertaking and Declaration dated 05.08.2013
- Certified copy of statement of EPC account and current account
- Acknowledgement of Debt and securities dated 27.10.2015
- Acknowledgement of Debt and securities dated 22.02.2018
- Acknowledgement of Debt and securities dated 16.06.2019

Note:2 Details of Guarantee

- Mr.B.D. Agarwal (It is reported to us that shri B D Agarwal has expired on 25.09.2020)
- Mrs. Binla Devi Jindal
- Smt. Kamal Jindal

R. G. G. G.
23/02/2022

